

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.07.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP(IB)/51/9/AMR/2021	Admitted	9 of IBC	Quality Steel and Wire Products Vs Vantage Machine Tools Pvt Ltd
	IA(IBC)/215/2024 in IA(IBC)/142/2023	U/Sec 60 (5) of IBC and Rule 11 and 49 of NCLT Rules, 2016	Nandamuri Meena Latha and Potluru Mohan Murali Krishna Vs Mr. Immaneni Eswara Rao, RP of M/s. Vantage Machine Tools Private Limited


ORDER

IA (IBC)/215/2024 in IA (IBC)/142/2023:

Present: Mr. Sunder Khatri, Ld. Counsel for the Applicant

None for the Respondent.

Ld. Counsel for the Applicant shall issue notice to the Respondent by informing the next date of hearing and file a memo compliance well before the next date of hearing. List the matter on 22.08.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**